

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

Criminal Appeal No(s). 61/2022

BAUWA @ ANUJ

Appellant(s)

VERSUS

STATE OF U.P.

Respondent(s)

IA No. 164134/2019 - EXEMPTION FROM FILING C/C OF THE IMPUGNED
JUDGMENT

IA No. 164136/2019 - EXEMPTION FROM FILING O.T.)

Date : 07-02-2022 This matter was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE S. ABDUL NAZEER
HON'BLE MR. JUSTICE KRISHNA MURARI

For Appellant(s) Mr. Sandeep Kumar Jha, AOR
Mr. Shubhali Pathak, Adv.

For Respondent(s) Mr. Adarsh Upadhyay, AOR
Mr. Priyank Khattar, Adv.
Mr. Amol Chitravanshi, Adv.
Mr. Pranjal Sharma, Adv.

UPON hearing the counsel the Court made the following
O R D E R
List in due course.

(NEELAM GULATI)
ASTT. REGISTRAR-cum-PS

(ANJU KAPOOR)
COURT MASTER (NSH)